

	1	2	3	4
24. West Bengal £		46832298	34389847	73.43
25. Andaman & Nicobar Islands £		231928	177810	76.67
26. Chandigarh		533222	375406	70.4
27. Dadra & Nagar Haveli		95832	62950	65.69
28. Daman & Diu #		71931	45645	63.00
29. NCT of Delhi		8313868	5705390	68.62
30. Lakshadweep		36738	31032	84.47
31. Pondicherry		665486	555675	83.50
32. J & K		Not notified under Sec. 61A of the R.P. Act, 1951		
All India		597748773	361722284	60.51

Note : \$ 15.4.98 * 15.5.98 # 15.8.98
 & 30.8.98 £ 30.9.98

@ In Mizoram the work has not yet commenced.

[Translation]

Condition of Highways

1276. DR. CHINTA MOHAN :

DR. SUSHIL INDORA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Highways in pitiable condition, says study" appearing in the 'Business Standard' dated November 9, 1998;

(b) if so, the facts of the matter reported therein; and

(c) the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) Yes, Sir.

(b) and (c) In spite of the budgetary constraints, efforts are made to keep all the national highways in the country in traffic worthy conditions within the available resources.

[English]

Vijjeswaram Stage-II Project in A.P.

1277. SHRI K. YERRANNAIDU : Will the Minister of POWER be pleased to state :

(a) whether Vijjeswaram Stage-II Project in Andhra Pradesh is pending on account of sanction

and supply of Naphtha to the Power Project has been adversely affected; and

(b) if so, the action proposed to be taken to get the Naphtha sanctioned to overcome and the power shortage in the State?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) The Vijjeswaram Stage-II power project (172 MW) of Andhra Pradesh Gas Power Corporation Ltd. (APGPCL) has already been given naphtha allocation. Further, APGPCL have informed in October, 1998 that the project has already been commissioned.

(b) Does not arise.

[Translation]

Purchase of Equipments

1278. PROF. RITA VERMA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of equipments purchased by the Central Mining Research Institute and Central Fuel Research Institute during the last three years;

(b) the cost thereof and the details of each equipment separately;

(c) whether these institutions already have such equipments;

(d) if so, the reasons for purchasing them again; and

(e) whether any action has been taken against those responsible for making these unnecessary purchases?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) The Central Mining Research Institute (CMRI) established in 1956 with two regional units purchased 48 number of equipment and the Central Fuel Research Institute (CFRI) established in 1946 with two regional units purchased 18 number of equipment over the three year period beginning April 1995 to March 1998.

(b) The statement of details of equipment and cost are given in enclosure as statement I & II.

(c) Both the institutions are over 40 years old and generally their equipment is antiquated. Thus most of the equipment purchased was to replace the obsolete equipment and some of it was to acquire newer/modern equipment.

(d) Only in seven cases the equipment purchased were similar to the existing equipment, this was due to placing them in different regional units.

(e) Does not arise.

Statement-I

Details of Equipments

Name of Equipment	Cost (Rs. Lakh)
1	2
Central Mining Research Institute	
1. Electro dynamometer	2.43
2. Environmental Chamber	7.07
3. Sound Level Meter	1.25
4. VOD Probe	6.10
5. Ambient Suspended Materials Monitor	2.67
6. Digital Temperature Logger	1.81
7. Automatic Data Acquisition System	22.51
8. Vacuum Quoting Unit	1.28
9. Hydraulic Pump	6.79
10. Environmental Test Chamber	4.60
11. Viscometer	6.49
12. Apple Machintosh with Accessories	5.97
13. High Temperature Critical Oxygen Index Attachment	4.00
14. Micro Scan Ex-100	4.05

1	2
15. Good Brand Testometric	5.98
16. Shoe Testing Machine	1.54
17. Portable Gas Sampler	1.40
18. IMR-2000 Gas Analyser Computer based	8.05
19. Infrared Thermometer	3.68
20. Sound Level Meter	0.98
21. Ambient Weather Monitoring Station	3.73
22. Brooke Field Viscometer	2.21
23. Pilot Test Chamber	2.36
24. Ultrasonic Concrete Tester	1.08
25. Electromech Vibrator	4.67
26. Safety Testing Set-up (TM-12)	10.75
27. Water Quality Analyser	4.72
28. Artificial Lung Machine	14.72
29. BOD Analyser	4.94
30. Dust Sampler	4.30
31. On-line Gas Analyser Computerised	8.80
32. Oxygen & Carbondioxide Monitor	1.45
33. Humidity and Temperature Indicator, CO Dectector, Oxygen Meter	1.62
34. Assman Type Ventilated Psychrometer	1.70
35. Micro-Manometer	4.64
36. Motorised Reverse Bed Testing Machine	2.29
37. Torsionn Testing Machine	2.05
38. Mciroprocessor based Portable Gas Analyser - Computerised	8.98
39. Triaxal Comp. Testing and Plate Load Tester - Computerised	11.60
40. Flexible Scope	10.00
41. Acoustic Emission Equipment	6.57
42. Blast Mate-III	5.35
43. Ricken Combustible Gas Detector	2.33
44. WASR High Pressure Pump	7.70
45. Multi Mixer	2.80

1	2
46. Wet Seiving Apparatus	1.63
47. UTT Autograph	31.00
48. S-350 System	40.00

Statement-II**Details of Equipments**

Name of Equipment	Cost (Rs. Lakh)
Central Fuel Research Institute	
1. Thermal Gravimetric analyser (TGA-601)	11.50
2. Microwave Oven	6.73
3. Milli-Ro-Plus & Milli-Q-Plus	3.60
4. Lanbrse Alpha Counting System	6.77
5. Micro pressure controlled system	6.00
6. Diffused Reflectance	9.75
7. Carbon Hydrogen Nitrogen CHN-1000	19.62
8. Thermal Gravimetric Analyser (TGA-60001)	12.09
9. Ceramic Plate Extractor	3.69
10. Molecular Distillation apparatus	8.48
11. Mono Static Sodar	6.30
12. Refregator Centrifuge	4.45
13. X-ray refraction system	59.58
14. TG-DTA sample Scanner	29.52
15. Particle Size Analyser	18.88
16. UV-VIS Spectrometer	6.02
17. Continuous Reactor	10.97
18. Impact Double RM Crusher, Deshaling screen, Sieve Band, Wet vibrating screen, Pinging Screen and Dry vibrating screen	25.22

*[English]***Reservation for SC/ST/OBCs**

1279. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total number of posts reserved for SC/ST/OBCs lying vacant in the Ministry/Department and Undertakings under his Ministry as on October 31, 1998;

(b) the reasons therefor;

(c) the date from which these posts are lying vacant; and

(d) the time by which the said posts will be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) to (d) Information is being collected and will be laid on the table of the Lok Sabha.

Plan Outlay for Major Ports

1280. SHRI G.M. BANATWALLA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the total plan outlay for the major ports during the year 1998-99 (port-wise);

(b) the total outlay utilised by these major ports during the current fiscal year, port-wise;

(c) whether the ports have fallen considerably behind in the utilisation of the Plan allocations during the half-year of the current fiscal year;

(d) if so, the reasons therefor; and

(e) the measures taken to expedite the work on the projects and to strengthen the monitoring mechanism to avoid cost overruns due to delay?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) The Port-wise break up of the Annual Plan outlay for 1998-99 and the outlay utilised during current financial year upto October 1998 is given in the attached statement.

(c) No Sir.

(d) Does not arise.

(e) Enhanced powers have been delegated to Major Port Trusts to expedite approvals to projects. The Monitoring of port projects is done frequently at Port level. This Ministry and the Ministry of Programme Implementation also carry out periodic reviews of project implementation. Projects costing Rs. 100 crores and above are monitored by the Prime Minister's office.